

(b) and (c). The procedure for recruitment is settled by the Commission themselves in their discretion. They have reported that every thing possible is being done to simplify the procedure and expedite recruitment.

Budget Leakage Case

1294. Shri Kamath : Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1595 on 11th September, 1956 and state the further progress made in the prosecution of the accused involved in the leakage of Budget proposals for 1956-57 ?

The Minister in the Ministry of Home Affairs (Shri Datar) : The case is still pending in the court.

Survey of India Department

1295. Shri Kamath : Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 1596 on the 11th September, 1956 and state :

(a) whether any decision has so far been taken in regard to the number of Military Officers to be employed in the Survey of India Department ; and

(b) if so, with what result ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : (a) and (b). No, Sir. The matter is under consideration.

Bhilai Steel Plant

1296. Shri Kamath : Will the Minister of Iron and Steel be pleased to state :

(a) whether a Chief medical Officer for the Bhilai Steel Project has been appointed ;

(b) if so, the name and qualifications of the person so appointed ; and

(c) the *modus operandi* of selection ?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) : (a) No, Sir.

(b) and (c). Do not arise.

Rourkela Steel Plant

1297. Shri Kamath : Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 604 on the 1st August, 1956 and state :

(a) whether a Chief Medical Officer for the Rourkela Steel Project has now been appointed ;

(b) if so, the name and qualifications of the person so appointed ; and

(c) the *modus operandi* of selection ?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari) : (a) No, Sir.

(b) and (c). Do not arise.

Earth Tremors at Sehore

1298. Shri Kamath : Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 649 on 13th August, 1956 and state :

(a) whether the expert who was sent to Sehore in Bhopal for examining the causes of earth tremors there has since submitted his report to Government ; and

(b) if so, whether it will be laid on the Table ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : (a) Yes, Sir.

(b) The report in question has already been laid on the Table of the House.

Scholarships to Backward Classes

1299. Dr. D. Ramachander : Will the Minister of Education be pleased to state :

(a) the number of applications that were received this year, (1956-57) for the grant of Scholarships from the other Backward Classes students ;

(b) the number among them who have got the Scholarships ; and

(c) the number of those who are from the Madras State ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) 38,708.

(b) and (c). The selection of candidates for the award of scholarships has not yet been made.

Interviews by U.P.S.C.

1300. Sardar Akarpuri : Will the Minister of Home Affairs be pleased to state :

(a) the average time taken between the date of advertisement of a post by the Union Public Service Commission and the date of interview of the candidates ; and

(b) whether it is a fact that unusual delay occurs in calling the candidates for interview ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). The Time taken to finalize each case of recruitment depends on the number of posts covered by the requisition, the nature of the posts and the total volume